

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 285 OF 2016 IN  
DFR NO. 1136 OF 2016**

**Dated: 2<sup>nd</sup> June, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Eminent Solar Power Pvt. Ltd. .... Appellant(s)  
Versus  
Uttarakhand Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raghu Vamsy for R.1

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for UPCL

**ORDER**

**IA NO. 285 OF 2016  
(Appl. for leave to file the appeal)**

List the matter on **03.06.2016.**

**(I.J. Kapoor)  
Technical Member  
mk/jp**

**(Justice Ranjana P. Desai)  
Chairperson**